

- (ii) Seventy-seventh Report on “Functioning of the National Capital Region Planning Board”;
- (iii) Seventy-eighth Report on “Performance Audit of Agriculture Crop Insurance Schemes”;
- (iv) Seventy-ninth Report on “Improper Exemption of IGST on import of Pharmaceutical Products”;
- (v) Eightieth Report on “Loss of Revenue due to irregular tax exemption - South Asian University”;
- (vi) Eighty-first Report on “Procurement of X- Engines”; and
- (vii) Eighty-second Report on Action Taken by the Government on the Observations/Recommendations of the Committee contained in their Fifty-fifth Report (Seventeenth Lok Sabha) on ‘Provisioning, procurement and issue of High Altitude Clothing, Equipment, Ration and Housing.’

STATEMENTS BY MINISTERS

Status of implementation of recommendations contained in the Seventeenth, Twenty-Ninth, Thirty-First and Thirty-Ninth Reports of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

रेल मंत्रालय में राज्य मंत्री; कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री दानवे रावसाहेब दादाराव) : महोदय, मैं निम्नलिखित के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ:-

- (a) Status of implementation of recommendations contained in the 17th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel on ‘Demands for Grants (2021-22)’ pertaining to Ministry of Mines.
- (b) Status of implementation of recommendations contained in the 29th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel ‘Demands for Grants (2022-23)’ pertaining to Ministry of Mines.
- (c) Status of implementation of recommendations contained in the 31st Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel (2021-22) on ‘Development of Aluminium and Copper Industries in the Country’

pertaining to Ministry of Mines.

- (d) Status of implementation of recommendations contained in the 39th Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel ‘Demands for Grants (2023-24)’ pertaining to Ministry of Mines.

Status of implementation of recommendations contained in the Three Hundred and Eighteenth and Three Hundred and Twenty-Second Reports of the Department-related Parliamentary Standing Committee on Industry

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (श्री भानु प्रताप सिंह वर्मा) : महोदय, मैं निम्नलिखित के संबंध में एक वक्तव्य सभा पटल पर रखता हूँ:-

- (a) Status of implementation of recommendations contained in the 318th Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2022-23) pertaining to the Ministry of Micro, Small and Medium Enterprises.
- (b) Status of implementation of recommendations contained in the 322nd Report of the Department-related Parliamentary Standing Committee on Industry on Demands for Grants (2023-24) pertaining to the Ministry of Micro, Small and Medium Enterprises.

REGARDING NOTICES RECEIVED UNDER RULE 267

MR. MR. CHAIRMAN: Hon. Members, 22 notices received under Rule 267 do not merit admittance. ...*(Interruptions)*..

SHRI JAIRAM RAMESH (Karnataka): What is the subject, Sir?*(Interruptions)*...

SHRI K. C. VENUGOPAL (Rajasthan): What is the subject, Sir?*(Interruptions)*...

MR. CHAIRMAN: Take your seats. ...*(Interruptions)*..